NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/160/2017

NAME OF THE TRANSFEROR

: THE OFFICIAL ASSIGNEE

NAME OF THE TRANSFERRE

: SUNIL ANAND & COMPANY PVT LTD

UNDER SECTION

: 58 & 59

S.No. Name (in Capital)

Signature

Horex kom

ABISHER

for PAWAN JHABAKH
(9686603576)

ORDER

Counsel for petitioner present and made his submissions. He is directed to send private notice to the respondent by speed post and also by way of newspaper publication, one in English and one in vernacular having wide circulation in the District in which the office of the company is situated and file proof of service by way of an affidavit by the next date of hearing. Put up on 14.12.2017.

S Vijayaraghayan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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